

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4135  
ANSWERED ON:07.08.2014  
PAYMENTS UNDER MGNREGS  
Reddy Shri Ch. Malla;Yellaiah Shri Nandi

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether rural banking and postal services have been made compulsory towards payments made to individual beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and

(b) if not, the details thereof and the progress in implementation of this provision, State/UT-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)&(b) Yes, Madam.As per Para 30,Schedule II of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005, the payment of wages, shall, unless so exempted by the Central Government, be made through the individual savings accounts of the workers in the relevant Banks or Post Offices.State-wise details of Post Office and Bank accounts opened and wages disbursed to MGNREGA workersin the Financial Year 2013-14 and 2014-15 (till 04.08.2014) are at Annexure.